

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 95/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE PARTIES: M/s. Poonam Fast Foods Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1/	Mumukshu Sethi	Adm	

Common Order

TCSP 88/2017/230-232/2017/ NCLT/MB//MAH/2017
TCSP 89/230-232/2017/ NCLT/MB//MAH/2017
TCSP 90/2017/230-232/2017/ NCLT/MB//MAH/2017
TCSP 91/230-232/2017/ NCLT/MB//MAH/2017
TCSP 92/2017/230-232/2017/ NCLT/MB//MAH/2017
TCSP 93/230-232/2017/ NCLT/MB//MAH/2017
TCSP 94/2017/230-232/2017/ NCLT/MB//MAH/2017
TCSP 95/230-232/2017/ NCLT/MB//MAH/2017
TCSP 96/2017/230-232/2017/ NCLT/MB//MAH/2017
TCSP 97/230-232/2017/ NCLT/MB//MAH/2017
TCSP 98/2017/230-232/2017/ NCLT/MB//MAH/2017

Wrongly on Board.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)